

Regarding protection of rights of the indigenous people of Tripura-Laid

SHRIMATI KRITI DEVI DEBBARMAN (TRIPURA EAST): I would like to draw the attention of the Government towards a matter of significant importance and concern to the indigenous people of Tripura who are also known as TIPRASAS. After independence, Tripura witnessed her own destiny of partition which resulted in an enormous influx of refugees from East Pakistan (presently Bangladesh), who were sheltered into the State of Tripura, the erstwhile princely independent Hill Tipperah (Tripura). Within a span of about three years from the date of the merger, the indigenous people of Tripura were reduced to a minority. The influx of refugees continued until the birth of Bangladesh in 1971, on a daily basis as the Indo-Bangla international border in the Tripura sector was porous and the fencing is incomplete even today. As a result, Bangladeshis are still making rampant intrusions into Tripura. Today, the indigenous people are encountering a problem of survival & existence. Any socio-political turmoil in Bangladesh affects the demography of the Northeast. I would like to request the Hon?ble Home Minister to address this issue and ensure that the indigenous people of Tripura are empowered and their lands, language, cultural and socio-economic rights are protected.